

ITEM NO.30

Virtual Court 2

SECTION XII-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 11313/2020

KAMINENI MEDICAL COLLEGE & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 15-05-2020 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR
HON'BLE MR. JUSTICE R. SUBHASH REDDY

For Petitioner(s) Mr. K.V. Vishwanathan, Sr. Adv.
Mr. Ramesh Allanki, Adv.
Mr. Siddhant Buxy, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The Court is convened through video conferencing.

Issue notice.

Notice be also sent through email.

Dasti, in addition, is permitted.

In the meantime, there shall be stay of the operation of the
impugned judgment.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(PRADEEP KUMAR)
COURT MASTER